Ports and Transport Department,

NOTIFICATION

Sachivalaya, Gandhinagar

Date:- 12 SEP 2018

Motor Vehicles Act, 1988 No.GG/16/2018/STC/10/2008/1479/GH :- In exercise of the powers conferred by sub-section (2) of section 89 of the Motor Vehicles Act,1988, (Act 59 of 1988) and in supersession of Government Notification, Ports and Transport Department No.GG/03/2016/STC/102008/1479/GH dated the 6th Febuary, 2016,the Government of Gujarat hereby constitutes for the State of Gujarat , the State Transport Appellate Tribunal which shall consist of Ms. N.P.Syed, Honourable Judge, City Civil Court. Ahmedabad and also hereby appoints Mrs. P.C.Chauhan, Honourable Judge, City Civil Court, Ahmedabad to work as State Transport Appellate Tribunal in the absence of Ms. N.P.Syed on leave or otherwise,

By order and in the name of the Governor of Gujarat,

.)

(Prakash Majmudar) Deputy Secretary to Government of Gujarat.

To,

- 1. The Registrar General, Hon. High Court of Gujarat, Sola, Ahmedabad.
- 2. The Hon. Principal Judge, City Civil Court, Bhadra, Ahmedabad.
- 3. Mr. H.J.Joshi, Hon. Judge, City Civil Court, Ahmedabad.
- 4. Mr. R.I.Ganeriwal, Hon. Judge, City Civil Court, Ahmedabad.
- 5. The Secretary to His Excellency, the Governor of Gujarat (By letter).
- 6. The Secretary, Legal Department, Sachivalaya, Gandhinagar.
- 7. The Secretary, Legislative & Parliamentary Affairs Department, Sachivalaya, Gandhinagar.
- 8. The Vice-Chairman & Managing Director, Gujarat State Road Transport Corporation, Naroda, Ahmedabad.
- 9. The Manager, Government Central Press, Gandhinagar with a request to publish the Notification in Part-IV-A of the Gujarat Government Extra-ordinary Gazette and
- furnish printed copies of the notification to the following Department in such number as shown against them.